

Listed On: 24-03-2026

Court No.: 1

Item No.: 60

SECTION-X
SUPREME COURT OF INDIA
SUO MOTO WRIT PETITION(CRIMINAL) NO. 1/2026

Process Id: 695/2026

IN RE: CREATION OF SPECIAL EXCLUSIVE
COURTS

... Petitioner(s)

VERSUS

... Respondent(s)

OFFICE REPORT IN AFTER NOTICE MATTER

1. It is submitted that the Hon'ble Court has been pleased to direct the registration of a Suo Moto Writ Petition based on Order dated 10.02.2026 passed in SLP(Crl.) No. 8799/2025. Accordingly, Suo Moto Writ Petition (Crl.) No. 1/2026 has been registered.

2. It is submitted that pursuant to Order dated 10.02.2026, certified copies has been issued to the concerned Authorities.

3. The status of applications/affidavits/documents filed by the parties, subsequent to the filing of Writ Petition, is as under:

S.No.	Appln. No.	Name of Advocate on-record	Filed on	Description of Application/Affidavit/Document	Remarks
1	78953/2026	1323 - C. K. SASI	12-03-2026 18:13:18	VAKALATNAMA AND MEMO OF APPEARANCE FOR ST. OF KERALA	
2	82986/2026	2788 - GUNTUR PRAMOD KUMAR	16-03-2026 15:48:23	VAKALATNAMA AND MEMO OF APPEARANCE FOR ST. OF ANDHRA PRADESH	
3	82998/2026	2806 - MANISH KUMAR	16-03-2026 15:51:03	VAKALATNAMA AND MEMO OF APPEARANCE FOR ST. OF BIHAR	
4	83005/2026	2342 - KANHAIYA SINGHAL	16-03-2026 15:51:49	VAKALATNAMA ON BEHALF OF HIGH COURT OF DELHI	
5	86840/2026	3169 - SWATI GHILDIYAL	18-03-2026 18:32:58	MEMO OF APPEARANCE FOR ST. OF GUJARAT	
6	87640/2026	3169 - SWATI GHILDIYAL	19-03-2026	MEMO OF APPEARANCE FOR NCT OF DELHI	

S.No.	Appln. No.	Name of Advocate on-record	Filed on	Description of Application/Affidavit/Document	Remarks
			14:01:49		
7	87654/2026	3169 - SWATI GHILDIYAL	19-03-2026 14:04:46	ADDITIONAL AFFIDAVIT ON BEHALF OF ST. OF GUJARAT	CIRCULATED
8	90261/2026	3169 - SWATI GHILDIYAL	23-03-2026 10:17:02	VAKALATNAMA AND MEMO OF APPEARANCE FOR NCT OF DELHI BUT THE SAME IS DEFECTIVE AS IT IS NOT BEARING THE STAMP OF ANYONE	
9	90509/2026	1919 - RAVINDER KUMAR YADAV	23-03-2026 10:59:51	MEMO OF APPEARANCE FOR ST. OF CHHATTISGARH	
10	90584/2026	2955 - NIDHI JASWAL	23-03-2026 11:13:31	MEMO OF APPEARANCE FOR ST. OF RAJASTHAN	

4. The Writ Petition along with the application(s) above-mentioned is listed before the Hon'ble Court with this office report.

DATE: 23-03-2026

ASSISTANT REGISTRAR